

- (2) No. CWR (2) 2013, dated the 6th December, 2013, publishing the Cost and Works Accountants (2nd Amendment) Regulations, 2013. [Placed in Library. See No. L.T.10523/15/14]
- (ii) A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. S.O. 3641 (E), dated the 11th December, 2013, exempting the Vessel Sharing Agreements (VSAs) of Liner Shipping Industry from the provisions of Section 3 of the Competition Act, 2002 for a period of one year, under sub-section (3) of Section 63 of the Competition Act, 2002. [Placed in Library. See No. L.T.10788/15/14]

...(Interruptions)...

**Reports and Accounts (2012-13) of various Universities, Councils, schools,
Sarva Shiksha Abhiyan, Parishads, Educational Societies, Mahila
Samakhya Societies etc. and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): Sir, I lay on the Table:—

- 1(i) A copy (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the Indira Gandhi National Open University Act, 1985:—
- (a) Annual Report of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2012-13
- (b) Annual Accounts of the Indira Gandhi National Open University (IGNOU), New Delhi, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10797/15/14]
- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
2. A copy (in English and Hindi) of the Sixteenth Annual Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 2012-13, and the Audit Report thereon, under sub-section (4) of Section 30 of the Maulana Azad National Urdu University Act, 1996. [Placed in Library. See No. L.T.10305/15/13]

3. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Mizoram University Act, 2000:—
 - (a) Annual Report of the Mizoram University, Aizawl, for the year 2012-13.
 - (b) Annual Accounts of the Mizoram University, Aizawl, for the year 2012-13, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10285/15/13]
4. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009:—
 - (i)
 - (a) Annual Report of the Central University of Gujarat, Gandhinagar, for the year 2012-13.
 - (b) Annual Accounts of the Central University of Gujarat, Gandhinagar, for the year 2012-13, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10287/15/13]
 - (ii)
 - (a) Annual Report and Accounts of the Central University of Bihar, Patna, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10298/15/13]
 - (iii)
 - (a) Annual Report and Annual Accounts of the Central University of Tamil Nadu, Thiruvavur, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10224/15/13]
 - (iv)
 - (a) Fifth Annual Report of the Central University of Kashmir, Srinagar, Jammu and Kashmir, for the year 2012-13.

- (b) Annual Accounts of the Central University of Kashmir, Srinagar, Jammu and Kashmir, for the year 2012-13, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T.10296/15/13]
5. A copy each (in English and Hindi) of the following papers, under subsection (3) of Section 30 of the Central Universities Act, 2009:—
- (a) Fourth Annual Report of the Central University of Rajasthan (CAU), Rajasthan, for the year 2012-13.
 - (b) Review by Government on the-working of the above University. [Placed in Library. *See* No. L.T.10304/15/13]
6. A copy each (in English and Hindi) of the following papers, under subsection (4) of Section 31 of the Central Universities Act, 2009:—
- (i) Fourth Annual Accounts of the Central University of Kerala, Kasaragod, Kerala, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T.10279/15/13]
 - (ii) Annual Accounts of the Hemwati Nandan Bahuguna Garhwal University, Srinagar, Garhwal, Uttarakhand, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T.10282/15/13]
 - (iii) Fifth Annual Accounts of the Central University of Karnataka, Gulbarga, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T.10283/15/13]
 - (iv) Annual Accounts of the Central University of Haryana, Mahendergarh, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T.10277/15/13]
 - (v) Annual Accounts of the Guru Ghasidas Vishwavidyalaya, Bilaspur Chhattisgarh, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T.10280/15/13]
 - (vi) Annual Accounts of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2012-13, and the Audit Report thereon. [Placed in Library. *See* No. L.T.10276/15/13]

- (vii) Annual Accounts of the Central University of Orissa, Koraput, Odisha, for the year 2012-13, and the Audit Report thereon. [Placed in Library. See No. L.T.10278/15/13]
7. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 of the Universities of Hyderabad Act, 1974:—
- (a) Thirty-eighth Annual Report of the University of Hyderabad, Hyderabad, for the year 2012-13:
- (b) Review by the Government on the working of the above University. [Placed in Library. See No. L.T.10299/15/13]
8. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 of the Indira Gandhi National Tribal University Act, 2007:—
- (a) Annual Report of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2012-13.
- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10893/15/14]
9. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Tezpur University Act, 1993:—
- (a) Annual Report of the Tezpur University, Assam, for the year 2012-13.
- (b) Annual Accounts of the Tezpur University, Assam, for the year 2012-13, and the Audit Report thereon.
- (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10297/15/13]
10. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 and sub-section (4) of Section 32 of the Nagaland University Act, 1989:—
- (a) Eighteenth Annual Report of the Nagaland University, Lumami, Nagaland, for the year 2012-13.

- (b) Annual Accounts of the Nagaland University, Lumani, Nagaland, for the year 2012-13, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10284/15/13]
11. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Assam University Act, 1989:—
- (a) Twentieth Annual Report of the Assam University, Silchar, for the year 2012-13.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10301/15/13]
12. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 of the University of Allahabad Act, 2005:—
- (a) Eighth Annual Report of the University of Allahabad, Allahabad, Uttar Pradesh, for the year 2012-13.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10281/15/13]
13. A copy each (in English and Hindi) of the following papers, under Section 33 of the Rajiv Gandhi University Act, 2006:—
- (a) Twenty-fifth Annual Report of Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2012-13, and the Audit Report thereon.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T.10295/15/13]
14. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the Sikkim University Act, 2006:—
- (a) Sixth Annual Report of the Sikkim University, Gangtok, for the year 2012-13.
 - (b) Annual Accounts of the Sikkim University Gangtok, for the year 2012-13, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T.10258/15/13]

15. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2012-13.

(b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2012-13, and the Audit Report thereon.

(c) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.10268/15/13]
- (ii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Authority, Punjab, implementing the Model School Scheme, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T.9877/15/13]
- (iii) (a) Annual Report and Accounts of the Chhattisgarh Rajya Model School Sangathan, Chhattisgarh, implementing the Model School Scheme, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T.9876/15/13]
- (iv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Rajya Mission Authority, Itanagar, Arunachal Pradesh, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. *See* No. L.T.10269/15/13]
- (v) (a) Annual Report and Accounts of the SSA Jharkhand Education Project Council (JSEPC), Ranchi, Jharkhand, for the year 2011-12, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above. [Placed in Library. *See* No. L.T.10270/15/13]
- (vi) (a) Annual Report and Accounts of the State Society of Sikkim implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Gangtok, for the year 2011-12, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. *See* No. L.T.10272/15/13]
- (vii) (a) Annual Report and Accounts of the Haryana School Shiksha Pariyojna Parishad, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Panchkula, Haryana, for the year 2011-12, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report.
(c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above. [Placed in Library. *See* No. L.T.10275/15/13]
- (viii) (a) Annual Report and Accounts of Rashtriya Madhyamik Shiksha Abhiyan (RMSA), UT Mission Authority, Andaman and Nicobar Islands, for the year 2012-13, together with the Auditor's Report on the Accounts.
(b) Statement by Government accepting the above Report. [Placed in Library. *See* No. L.T.10271/15/13]

- (ix) (a) Annual Report and Accounts of Mizoram Education Mission Society, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.11000/15/13]
- (x) (a) Annual Report and Accounts of the Odisha Madhyamik Shiksha Mission, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Bhubaneswar, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above. [Placed in Library. See No. L.T.9275/15/13]
- (xi) (a) Annual Report and Accounts of the Rajiv Vidya Mission, (erstwhile Andhra Pradesh Prathamika Vidya Parishad), implementing the Sarva Shiksha Abhiyan, Hyderabad, Andhra Pradesh, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above. [Placed in Library. See No. L.T.11001/15/14]
- (xii) (a) Annual Report of the Kendriya Hindi Shikshan Mandal Kendriya Hindi Sansthan (Central Institute of Hindi), Agra, for the year 2012-13.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.11002/15/14]
- (xiii) (a) Annual Report and Accounts of the Primary Education Development Society of Kerala implementing the Sarva Shiksha Abhiyan Programme, for the year 2010-11, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiii) (a) above. [Placed in Library. See No. L.T.11003/15/14]
- (xiv) (a) Annual Report and Accounts of the Primary Education Development Society of Kerala, implementing the Sarva Shiksha Abhiyan Programme, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xiv) (a) above. [Placed in Library. See No. L.T.11004/15/14]
- (xv) (a) Annual Report and Accounts of the State Mission Authority, Human Resource Development Department, Gangtok, Sikkim, implementing the Sarva Shiksha Abhiyan, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.11005/15/14]
- (xvi) (a) Annual Report and Accounts of the State Society of Karnataka implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvi) (a) above. [Placed in Library. See No. L.T.11006/15/14]
- (xvii) (a) Annual Report and Accounts of the Himachal Pradesh School of Education Society implementing the Rashtriya Madhyamik Shiksha Abhiyan, Shimla, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (xvii) (a) above. [Placed in Library. See No. L.T.10290/15/13]
- (xviii)(a) Annual Report and Accounts of the State Society of Assam implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Guwahati, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xviii) (a) above. [Placed in Library. See No. L.T.10292/15/13]
- (xix) (a) Annual Report and Accounts of the State Society of Tamil Nadu implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Chennai, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xix) (a) above. [Placed in Library. See No. L.T.10264/15/13]
- (xx) (a) Annual Report and Accounts of the Noor Society Model School and Girls Hostel, Jammu and Kashmir, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xx) (a) above. [Placed in Library. See No. L.T.10291/15/13]
- (xxi) (a) Annual Report and Accounts of the State Education Mission Authority of Meghalaya implementing the Rashtriya Madhyamik Shiksha Abhiyan, Shillong, for the year 2011-12, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xxi) (a) above. [Placed in Library. See No. L.T.10262/15/13]
- (xxii) (a) Annual Report and Accounts of the State of Kerala School Education Society implementing the Rashtriya Madhyamik Shiksha Abhiyan, Thiruvananthapuram, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xxii) (a) above. [Placed in Library. See No. L.T.10263/15/13]
- (xxiii) (a) Annual Report and Accounts of the Uttar Pradesh Madhyamik Shiksha Parishad, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Lucknow, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Parishad.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (xxiii) (a) above. [Placed in Library. See No. L.T.10288/15/13]
- (xxiv) (a) Annual Report and Accounts of the Madhya Pradesh Madhyamik Shiksha Abhiyan and Model School Samiti, Bhopal, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.10798/15/14]
- (xxv) (a) Annual Report and Accounts of the Gujarat Council of Secondary Education implementing the Model School, Project, Gandhinagar, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.10799/15/14]

- (xxvi) (a) Annual Report and Accounts of the Gujarat Council of Secondary Education implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.10475/15/14]
- (xxvii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Rajya Mission (SSA), Tripura, Agartala, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.10800/15/14]
- (xxviii) (a) Annual Report and Accounts of the Manila Samakhya Uttarakhand, Dehradun, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxviii)(a) above. [Placed in Library. See No. L.T.10792/15/14]
- (xxix) (a) Annual Report and Accounts of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxix)(a) above. [Placed in Library. See No. L.T.10794/15/14]
- (xxx) (a) Annual Report and Accounts of the Chhattisgarh Mahila Samakhya Society, Raipur, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxx)(a) above. [Placed in Library. See No. L.T.10796/15/14]

- (xxx) (a) Annual Report and Accounts of the Assam Mahila Samata Society, Guwahati, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxx)(a) above. [Placed in Library. See No. L.T.10793/15/14]
- (xxxii) (a) Annual Report and Accounts of the Andhra Pradesh Mahila Samata Society, Secunderabad, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxii) (a) above. [Placed in Library. See No. L.T.10795/15/14]
- (xxxiii) (a) Annual Accounts of the Rashtriya Sanskrit Vidyapeetha, Tirupati, for the year 2012-13, and the Audit Report thereon.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.10475/15/14]
- (xxxiv) (a) Seventeenth Annual Report of the National Council for Teacher Education, New Delhi, for the year 2011-12, under Section 25 and sub-section (4) of Section 26 of the National Council for Teacher Education Act, 1993.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (xxxiv) above. [Placed in Library. See No. L.T.10260/15/13]
- (xxxv) (a) Thirty-ninth Annual Report of the North-Eastern Hill University (NEHU), Shillong, for the year 2012-13.
- (b) Annual Accounts of the North-Eastern Hill University (NEHU), Shillong, for the year 2012-13, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.
[Placed in Library. See No. L.T.10286/15/14]
- (xxxvi) (a) Annual Report and Accounts of the UEE Mission Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T.10471/15/14]
- (xxxvii) (a) Annual Report and Accounts of the Maharashtra Prathmik Shikshan Prishad, Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxvii) (a) above. [Placed in Library. See No. L.T.10470/15/14]
- (xxxviii) (a) Annual Report and Accounts of the Goa Sarva Shiksha Abhiyan Mission (SSA), Goa, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxviii) (a) above. [Placed in Library. See No. L.T.10472/15/14]
- (xxxix) (a) Annual Report and Accounts of the Mizoram Sarva Shiksha Abhiyan Mission (SSA), Aizawl, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xxxix) (a) above. [Placed in Library. See No. L.T.10473/15/14]

...(Interruption)...

MR. DEPUTY CHAIRMAN: The House is adjourned for fifteen minutes.

The House then adjourned at two minutes past twelve of the clock.

The House reassembled at seventeen minutes past twelve of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*...
Dr. Shashi Tharoor. ...*(Interruptions)*...

Reports and Accounts (2012-13) of various IITs, Universities, Educational Organizations, Boards, Institutes, Trusts, Councils etc. and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): Sir, I lay on the Table:—

1. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Indian Institutes of Technology Act, 1961:—
 - (i) (a) Annual Accounts of the Indian Institute of Technology (IIT), Guwahati, for the year 2012-13, and the Audit Report thereon.
(b) Statement by Government on the Annual Accounts of the above Institute. [Placed in Library. See No. L.T.10476/15/14]
 - (ii) (a) Annual Accounts of the Indian Institute of Technology (IIT), Patna, for the year 2012-13, and the Audit Report thereon.
(b) Statement by Government on the Annual Accounts of the above Institute. [Placed in Library. See No. L.T.10748/15/14]
 - (iii) (a) Annual Accounts of the Indian Institute of Technology Ropar, Punjab, for the year 2012-13, and the Audit Report thereon.
(b) Statement by Government on the Annual Accounts of the above Institute. [Placed in Library. See No. L.T.10739/15/14]
 - (iv) (a) Annual Accounts of the Indian Institute of Technology (IIT), Hyderabad, for the year 2012-13, and the Audit Report thereon.
(b) Statement by Government on the Annual Accounts of the above Institute. [Placed in Library. See No. L.T.10318/15/13]
 - (v) (a) Annual Accounts of the Indian Institute of Technology (IIT), Bombay, for the year 2012-13, and the Audit Report thereon.